

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2730/2020

CHANKU ORAON : PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS : RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Nomenclature in index, synopsis, cause title page and elsewhere may be mentioned as cont. case (civil).
2. Jurisdiction clause on index, synopsis and cause title page may be verified or corrected.

Saket Kumar Singh  
16/06/2020.